

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/2006/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge
Chirang.

Dated Guwahati, the 12th May, 2020.

Sub:- Commuted Leave.

Ref:- Your letter No. DJCH.I-5/2020/1192 Dated 05.05.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for Commuted Leave for 3 (three) days on 06.05.2020, 07.05.2020 and 08.05.2020 has been granted, subject to submission of duly filled in leave application in prescribed format and leave admissibility report from the office of the Principal Accountant General (A&E), Assam, Guwahat. Further, Smti. Priyanka Hazarika Nair, Civil & Asstt. Sessions Judge, Chirang is allowed to remain in charge of your Court and office in your absence retrospectively.

sdt-

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JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-65/1996/2007-A, dated 12.5.2020

Copy to :

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.

2. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)

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